170	Written Answers to [RAJYA SA	BHA]	Unstarred Question
1	2	3	4
4.	Indian Railway Catering and Tourism Corporation (IRCTC)	IPO	636
5.	Sale of Enemy Shares by Custodian of Enemy Property of India (CEPI)	Others	1,881.21
6.	Rail India Technical and Economic Service (RITES)	OFS	730.33
7.	Manganese Ore India Ltd (MOIL)	Buyback	250.47
	Total		18,345.06

(c) Disinvestment is an ongoing process and the timing of a disinvestment transaction depends, *inter alia*, on the prevailing market conditions and investors' interest.

Waiving of education loan

- 203. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has noticed the suicide by students due to unbearable pressure from public sector banks and private sector banks;
 - (b) if so, the details thereof and number of students who lost their life;
- (c) whether any data is available at present about the loan sanctioned by the banks with securing of jobs;
 - (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether Government proposes to waive the education loan of unemployed youth in the country, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (e) The Model Educational Loan Scheme introduced by IBA is a source of financing higher education for credit constrained students. The Scheme *inter alia* provides for relief to students post completion of the education course and while seeking jobs, in terms of liberal repayment of loan in equated monthly instalments

for a period of 15 years, and repayment holiday/moratorium of 12 months after-completion of course with facility for additional period of moratorium in Case of underemployment/ unemployment. There is also a moratorium for the incubation period if the student wants to take up a start-up venture and a provision of telescoping of repayment to provide for lower salary levels at the start of the career. There is no proposal currently under consideration of the Government for waiver of education loans.

Data linking education loans sanctioned by banks with securing of jobs is not centrally maintained. As reported by Public Sector Banks (PSBs), no cases of suicide by students specifically linked to pressure for repayment of education loans has been reported. However, the banks have been sensitized to adopt a non-coercive strategy for recovery of education loans.

Allocation of revenue deficit grants to States for financial year 2020-21

- 204. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:
- (a) whether Government is allocating any revenue deficit grant funds to States including the State of Andhra Pradesh which were recommended during five years of the Fourteenth Finance Commission period consequent on extension of time of Fifteenth Finance Commission; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes, Sir.

(b) The Fifteenth Finance Commission (15th FC) has recommended Post Devolution Revenue Deficit Grant amounting to ₹ 74340 crore for fourteen States in 2020-21. State-wise details of allocation are as under:

(₹ in crore)

Sl. No.	State	Allocation of Revenue Deficit Grant for 2020-21
1	2	3
1.	Andhra Pradesh	5897
2.	Assam	7579